

ITEM NO.301

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).640/2022

SUPREME COURT BAR ASSOCIATION

Petitioner(s)

VERSUS

MINISTRY OF URBAN DEVELOPMENT & ORS.

Respondent(s)

(WITH IA No. 179060/2022 - INTERVENTION APPLICATION, IA No. 17176/2023 - IMPLEADMENT, IA No. 170584/2022 - IMPLEADMENT, IA No. 179064/2022 - PERMISSION TO APPEAR AND ARGUE IN PERSON, IA No. 114841/2022 - STAY APPLICATION)

WITH

W.P.(C) No. 817/2022 (PIL-W)
(FOR ADMISSION)

Date : 17-03-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Vikas Singh, Sr. Adv.
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Mr. Kumar Gaurav, Adv.
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Mr. Vishwajeet Mishra, Adv.
Mr. Sai Girdhar Diwedi, Adv.
Mr. Ramshankar, Adv.

Applicant-in-person

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Arguments heard.
- 2 Order reserved.

**(SANJAY KUMAR-I)
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**